

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

27

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.865/252/HDB/2018
NAME OF THE COMPANY	Bolly Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Bolly Estates Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DULHANINDRA	PLS	CPrasanna @ gmail.com	Prasanna
		9985446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	98 492 969 49	KHR

ORDER

PCS for Petitioner Company is present. Mr. K. Harish Reddy, Advocate filed memo of appearance for RoC, Hyd.

RoC report already received.

Heard both sides.

List it for orders on 18.09.2018.

  
Member(Judl)